THE HIGH-COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 10th November 2016.

No.HCM.II/12/2014-Estt/4367: Pursuant to the resolution of the State Court Management System Committee held on 19th October 2016 a Sub-Committee is constituted for the purpose of drafting the Vision Statement of the State comprising of the following Officers:

1. Dr. B.P.Todi, Advocate General

Chairman

2. Shri Albert W. Lanong, Joint Registrar-Cum-OSD

Member

2. Smti. T. Yangi, Advocate

Member

REGISTRAR GENERAL

Memo No. HCM.II/12/2014-Esst/4367A Dated,10thNovember,2016.

Copy to :-

- The Joint Registrar-cum-Secretary to the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice V.P.Vaish, High Court of Meghalaya, Shillong.
- 4. Shri W. Khyllep, Secretary to the Government of Meghalaya, Law Department.

 Shillong
- 5. Dr.B. P. Todi, Advocate General, Meghalaya, Shillong.
- Shri A. W. Lanong, Joint Registrar-Cum- OSD, High Court of Meghalaya, Shillong.
- 7. Shri T. Dkhar, Senior Technical Director, NIC, Shillong.
- 8. Smti. Yangi, Advocate, Shillong.
- 9. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official Web-site.
- 11. Office File.

REGISTRAR GENERAL